

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 73838/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 25119/2017

SMT. RADHA RANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.11930/2018-PERMISSION TO
FILE ADDITIONAL DOCUMENTS and IA No.11932/2018-EXEMPTION FROM
FILING O.T. and IA No.22483/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS)

Date : 07-05-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anuj Bhandari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none has
entered appearance.

The Ld. Counsel for the petitioner to take fresh steps for
service of respondent Nos.3 and 4 within two weeks. Notice
thereafter be issued.

List again on 2.8.2018.

KAPIL MEHTA
Registrar
7.5.2018

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